

versions) published in Notification No. G.S.R. 39(E) in Gazette of India dated the 24th January, 1976, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-10249/76.]

- (2) A copy of Notification No. G.S.R. 76 (Hindi and English versions) published in Gazette of India dated the 17th January, 1976, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-10250/76.]

ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1973-74 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1973-74 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956, along with the Statistical Statement.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-10251/76].

REVIEW AND ANNUAL REPORT OF URANIUM CORPORATION OF INDIA JADUGUDA FOR 1974-75 AND RADIATION PROTECTION (AMENDMENT) RULES, 1975

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda for the year 1974-75.
- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10252/76].

- (2) A copy of the Radiation Protection (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 19 in Gazette of India dated the 3rd January, 1976, under sub-section (4) of the section 30 of the Atomic Energy Act, 1962. [Placed in Library. See No. LT-10253/76].

ANNUAL REPORT OF HARYANA AGRO-INDUSTRIES CORPORATION LTD., CHANDIGARH FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10254/76].

ANNUAL REPORT (PART I) OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the